

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode – Promotion, Transfer and posting of Members of staff - Orders – Issued.

- Read:- 1) DO Letter dated 31-01-2022 of Spl Judge, Fast Track Spl Court Koyilandy.
2) Retirement of Sri.Sajeevan.K.P, Senior Clerk, Munsiff - Magistrate Court, Payyoli on Superannuation on 31-01-2022.
3) Transfer request of Smt.Hafeela .K.M, Clerk,Munsiff Court,Vatakara.
4) Transfer request of Smt.Premasudha.M.K, Attender, O/o Waqf Tribunal,Kozhikode.

ORDER NO. A1- 22/ 2022

Kozhikode, Dated :03.02.2022

The following Orders of Promotion, transfer and posting of Members of Staff are issued.

1. Sri.Prasanthan KaniyanKunnummal (PEN 623117) Bench Clerk Grade-I , Special Court, (NDPS Act Cases) / Addl District & Sessions Court, Vadakara is transferred and posted as such to Fast Track Spl Court, Koyilandy Vice SI No 2.
2. Smt.Bindu.S (PEN 623404) Bench Clerk Grade-I, Fast Track Spl Court,Koyilandy is transferred and posted as such to Special Court, (NDPS Act Cases)/ Addl District & Sessions Court, Vadakara Vice SI No1.
3. Sri.Premnath.C.H (PEN 623412) Senior Clerk , Family Court,Kozhikode is transferred and posted as such to Sub Court, Kozhikode Vice SI No 7.
4. Smt. Soumya.K.S (PEN 623482) Clerk (HG), Munsiff - Magistrate Court, Payyoli is promoted as Senior Clerk and posted as such to the same Court .
5. Pramodan Mathenchery Meethal (PEN 623386), Clerk, Family Court, Vatakara is transferred and posted as such to Munsiff Court,Vatakara Vice SI No 6.
6. Smt.Hafeela.K.M (PEN892992), Clerk, Munsiff Court,Vatakara is transferred and posted as such to Munsiff - Magistrate Court, Payyoli in the existing vacancy.
7. Smt.Bhavya.R (PEN 891184) Clerk, Sub Court, Kozhikode is transferred and posted as such to Family Court, Kozhikode Vice SI No. 3.
8. Smt. Jyothi Geetha .E.P. ((PEN 656659), Amin, Family Court, Vatakara is promoted as Clerk and posted as such in the same court Vice SI No. 5.
9. Sri. Manoj. K. P ((PEN 383466) , Attender, Family Court,Vatakara is promoted as Amin and posted as such in the same court Vice SI No. 8.
10. Smt.Premasudha.M.K (PEN 623646) , Attender, O/o Waqf Tribunal, Kozhikode is transferred and posted as such to Family court,Vatakara Vice SI No. 9.

11. Sri.Vinod Kumar. E.K (PEN 699552) Process Server, District Court, Kozhikode is appointed by transfer as Attender transferred and posted as such to O/o the Waqf Tribunal, Kozhikode Vice SI No. 10

The joining time of SI No 1,2 is restricted to three days on public inrerest and others are not entitled for joining time. The posting of substitutes to Serial No 11 will be made later.

Sd/-
DISTRICT JUDGE

To

1. The Chairman,Waqf Tribunal, Kozhikode.
2. The Judge, Family Court, Kozhikode / Vadakara.
3. The Special Judge, (NDPS Act Cases)/ Addl District & Sessions Judge, Vadakara.
4. The Special Judge, Fast Track Special Court, Koyilandy.
5. The Principal Sub Judge, Kozhikode.
6. The Sub Judge, Koyilandy.
7. The Munsiff, Vadakara.
8. The Munsiff – Magistrate, Payyoli.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, Section B5, DSA District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file.

//True Copy/ Forwarded/By Order//


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